



LEGISLATIVE ASSEMBLY OF THE STATE OF
GOA

The Goa Children's (Amendment) Bill, 2026

(Bill No. 43 of 2026)

(As passed by the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PORVORIM
SEPTEMBER, 2026

The Goa Children's (Amendment) Bill, 2026

(Bill No. 43 of 2026)

A

BILL

further to amend the Goa Children's Act, 2003 (Goa Act No. 18 of 2003)

BE it enacted by the Legislative assembly of Goa in the Seventy-seventh Year of the Republic of India as follows:— .

1. Short title and commencement.— (1) This Act may be called the Goa Children's (Amendment) Act, 2026.

(2) It shall come into force at once.

2. Amendment of section 2.— In the Goa Children's Act, 2003 (Goa Act 18 of 2003) (hereinafter referred to as the "principal Act"), in section 2, in clause (l), in sub-clause (xv), the figure and word, "leprosy" shall be omitted.—

3. Amendment of section 5.— In the principal Act, in section 5, in sub-section (11), the word and figure, "leprosy" shall be omitted.—
